


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/2008	TP 09/2016	For Clarifica- tion	397/398	M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	<b>R. VIDHYA SHANKAR</b> KNAMAN SHABAKH FOR HALLA & HALLA +919962100188	ADV. for Petitioners ADV. For Respondent	<b>R. Vidhya Shankar</b> 
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The matter is listed today for further clarification.

Counsel for petitioner is present. Counsel for respondents is present. For further clarification, list it on 07.07.2017.

  
MEMBER (J)

  
MEMBER (T)